

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.207- IA 601 of 2019
ITEM No.208- IA 585 of 2020
ITEM No.209- IA/462(AHM)2023
in
CP(IB) 5 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Hero Fincorp Ltd

.....Applicant

V/s

Steel Konnect (India) Pvt Ltd

.....Respondent

Order delivered on: 10/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Astha Avlani, Adv (proxy) (207)
None for 208 & 209
For the Respondent : Ms. Hemali Soni, Adv for R-6 in (207)
Mr. Jitendra Navani, Adv. for R-2 (207)
None for 209
: Mr. P Prabhakaran , Adv. R-3 (208)

ORDER
(Hybrid Mode)

IA 601 of 2019

None for other Respondents.

Vide order dated 01.04.2024, Respondent Nos. 3 & 4 have sought adjournment to file rejoinder to the reply of Respondent No. 6. Thereafter, the matter was adjourned for 04.06.2024. On that day, no rejoinder was filed by the Respondent Nos. 3 and 4.

It is stated by the counsel for Respondent No. 6 that the required annexures of the reply were provided to the counsel for Respondent Nos. 3 and 4 on the last date of hearing.

However, neither any rejoinder has come on record nor anyone has appeared today for Respondent Nos. 3 and R-4. Therefore, we are constrained to close the right to file the rejoinder of Respondent Nos. 3 and 4.

Let the synopsis by Respondent No. 6, if any, be filed within a week with a copy to the other side.

The other parties are also directed to file their synopsis, if not filed earlier.

IA 585 of 2020

In pursuance to the fresh notice to Respondent No.3, the steps were taken by the applicant. The Respondent No.3 has been served and appeared through Counsel Mr. P. Prabhakaran who seeks some time to file Vakalatnama as well as reply. .

Let the reply be filed within two weeks with a copy to the opposite counsel. Thereafter, rejoinder, if any.

Respondent Nos. 1, 2 and 4 already **ex-parte**.

IA/462(AHM)2023

None for the parties.

Re-list all the matters on 21.08.2024

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**